

[English]

**Fund for Tourists Facilities at Ooty and Kodeikanal**

5253 DR. V RAJESHWARAN Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state

(a) whether the Government propose to provide funds for providing facilities to tourists visiting the hill stations of Ooty and Kodeikanal in Tamil Nadu

(b) if so, the details thereof and

(c) if not the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA) (a) to (c) Provision of tourist infrastructural facilities at any place is primarily the responsibility of the State Governments. However the Central Department of Tourism extends financial assistance for specific projects received dependent upon availability of funds, their merits and inter se priorities. For the year 1991-92 the Central Department of Tourism had identified the projects for augmentation of infrastructural facilities at Ooty and Kodaikanal. In the absence of complete project proposals from the State Government it has not been possible to sanction these projects.

[Translation]

**Irregularities in Laying Cables in Bombay.**

5254 SHRI DEVENDER PRASAD YADAV  
SHRI RAM BADAN

Will the Minister of COMMUNICATIONS be pleased to state

(a) whether irregularities have been

noticed by the Government in laying the telephone cables from Sayan to Baddala and Sayan to Ghatkopar in Bombay,

(b) if so the details thereof, and

(c) the action taken by the Government or proposed against the persons found guilty?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATION (SHRI P V RANGAYYA NAIDU) (a) No irregularities have been noticed in laying of telephone cables from Sion (Sayan) to Wadala (Baddala) and Sion to Ghatkopar in Bombay.

(b) and (c) Does not arise in view of (a) above.

**Regularisation of E.D. Employees**

5255 SHRI SWAMI CHINMAYANAND SHRI G M C BALAYOGI

Will the Minister of COMMUNICATION be pleased to state

(a) whether the Government propose to regularise the services of extra Departmental employees working under Department of Posts

(b) if so, the details thereof and

(c) if not the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATION (SHRI P V RANGAYYA NAIDU) (a) to (c) The Extra Departmental Agents are governed by rules framed under the authority of the Government of India. In recognition of their association with this Department, they are given preferential treatment in the matter of recruitment in Group 'D' and Postmen cadres and such ED agents as get recruited automatically get all the benefits applicable to the

## Departmental employees

<u>Telephone Exchange in Punjab/ Haryana</u>		<i>Sl No</i>	<i>Place</i>
5256	SHRI NARAIN SINGH CHAUDHARY Will the Minister of COMMUNICATIONS be pleased to state	1	2
	(a) whether the Government propose to install more telephone exchanges in Punjab, Haryana and Himachal Pradesh during the coming year,	4	Bachhiwind
		5	Mallian
		6	Gohlawal
	(b) if so, the details thereof with locations thereof, and	7	Buttar Kalan
		8	Gilwali
	(c) if not, when these are likely to be installed?	9	Dharwal
	THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATION (SHRI P V RANGAYYA NAIDU) (a) Yes, Sir	10	Bhagwanpura
		11	Sekhpura
	(b) Details are as per Statements I, II and III	12	Jata Kalan
		13	Burj Mahma
	(c) Does not arise	14	Behlana
	<b>STATEMENT-I</b>	15	Khuda Lohara
	<i>Details of Telephone Exchanges Planned during 1992-93 in Punjab</i>	16	Atumastaka
		17	Bharanan
		18	Saidawali
		19	Kara-Khera
		20	Moratwali
		21	Gidderwali
		22	Choketawala
		23	Karniawali
<i>Sl No</i>	<i>Place</i>		
1	2		
1	Taran Taran Road Amritsar		
2	Udhoka Kalan		
3	Mettowal		